

गृह मंत्रालय तथा कार्मिक विभाग ने राज्य मंत्री (श्री राम निवास निरुधि) : (क) और (ख) उत्तर प्रदेश सरकार से प्राप्त सूचना के अनुसार सैनिक वर्दी में एक व्यक्ति जो अपने का ए०० आर० हेलम कटता था, 18 अक्टूबर 1973 को इलाहाबाद में गिरफ्तार किया गया था। उसके विरुद्ध भारतीय दण्ड संहिता की धारा 140/146 के तथा भारत रत्न नियम 1971 के नियम 7/56/58 के अन्तर्गत एक मामला दर्ज किया गया है और जांच पड़ताल की जा रही है। अब तक का गई जांच पड़ताल में कोई आसूरी दृष्टिकोण प्रकट नहीं हुआ है।

[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b) According to information received from the Government of Uttar Pradesh, one person in army uniform and calling himself as S. R. Hassan was arrested on 18th October 1973 in Allahabad. A case U/S 140/147 IFC and rule 7/56/58 of D.I.R. 1971 has been registered against him and investigation is in progress. No espionage angle has been disclosed in the investigations made so far.]

A.I.R. Station at Mangalore

1694. SHRI F. S. NARASIAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the progress made so far in respect of the setting up of a A.I.R. Station at Mangalore and transmitter at Brahmawar and

(b) by when the A.I.R. Station at Mangalore will start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Studios at Mangalore.—The construction of the studios building has come upto plinth level and equipment has been ordered.

† [] English translation

Transmitter at Udipi near Brahmawar.—The construction is at an advanced stage and equipment has been ordered.

(b) The project is likely to be completed during 1975-76. However as the transmitter installation is likely to be completed before the studios are commissioned, it is proposed to relay programmes from Bangalore till the studios at Mangalore are commissioned.

Allegations against Chairman of Odapada Panchayat Samiti Dhenkanal, Orissa

1695. SHRI K. P. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any allegations of corruption, misappropriation of public funds and embezzlement of high school funds have been brought against the Chairman of the Odapada Panchayat Samiti in the Sardar Sub-Division of Dhenkanal District Orissa in memoranda by the members of the public of that area;

(b) whether these memoranda have been submitted to the District Collector, I.G. (Vigilance), Orissa, and to the Government of Orissa six months back; and

(c) if so, what are the main allegations, and the steps taken by Government to have the matter investigated; and action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). Petitions have been presented to the District Collector and the Director, Gram Panchayat, Orissa in respect of some donations received by the Chairman, Odapada Panchayat Samiti as Secretary of the Kharaga Prasad High School. The matter is under enquiry.

श्रीमती शशि मित्तल की सन्देशास्पद परिस्थितियों में मृत्यु

1696. श्री मान सिंह वर्मा :

श्री वीरेन्द्र कुमार सखलेचा :